

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 53541/2026

[Arising out of impugned final judgment and order dated 23-12-2025 in CRLA No. 679/2022 passed by the High Court of Delhi at New Delhi]

ALEMLA JAMIR

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY

Respondent(s)

IA No. 268234/2026 - CONDONATION OF DELAY IN FILING

Date : 09-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Tanveer Ahmed Mir, Sr. Adv.
Mr. Md. Imran Ahmad, Adv.
Mr. Daksh Sachdeva, Adv.
Mr. Arjun Singh Bhati, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay
as well as on the Special Leave Petition.

Tag with SLP(Crl.) No.2753/2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR